

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/44(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	NIRMAL KUMAR JAIN PROPRIETOR OF M/S BANARSILAL AGARWALA VS WEAVERLY JUTE MILLS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampur, Adv.] For Applicant
Ms. Saloni Agarwal, Adv.

Mr. Abir Lal Ghosh, Adv.] For Corporate Debtor

ORDER

1. Ld. Counsels for the parties present.
2. Filing period of Reply Affidavit is closed.
3. Ld. Counsel for Corporate Debtor the Respondent herein is directed to file Reply Affidavit within a period of **7 days** subject to payment of Rs.10,000/- (rupees ten thousand only) to the National Defence Fund in terms of Rule 149 of the National Company Law Tribunal Rules, 2016.
4. Also directed to come with written notes of arguments on the next date of hearing.
5. Further adjournment will not be granted.
6. Post this matter on **07.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**